

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6302

ANSWERED ON:15.05.2012

GRANTS TO KERALA

Thomas Shri P. T.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the State Government of Kerala has sought financial assistance/grants from the Government for housing sector with respect to economically weaker sections and for repayment of its liabilities to the Housing and Urban Development Corporation Limited(HUDCO);

(b) if so, the details of such proposals approved and pending at present; and

(c) the time by which the pending proposals are likely to be cleared?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) & (b) (i) Government of Kerala had approached Housing & Urban Development Corporation Limited(HUDCO) for a loan of Rs.2500 crore in the Financial Year 2009-10 for their scheme 'EMS Total Housing Programme' where every houseless was to be provided a house and every landless family a site. Government of Kerala was asked to submit a detailed project report with acceptable security mechanism as per the extant guidelines of HUDCO, but no reply was received.

(ii) Government of Kerala had made a request for waiver of Rs.460 crore of the outstanding principal dues of the loan availed from HUDCO by Kerala State Housing Board. The request was not acceded to as it was considered to be detrimental for HUDCO's viability and sustainability.

(iii) In addition, 7 Detailed Project Reports(DPRs) were received under Basic Services to the Urban Poor(BSUP) and 53 DPRs were received under Integrated Housing and Slum Development Programme(IHSDP)- components of Jawaharlal Nehru National Urban Renewal Mission(JNNURM). All these 60 DPRs have been approved for construction/upgradation of 23577 and 26295 houses along with necessary infrastructure facilities respectively in the State of Kerala.

(c) :Does not arise.